

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.08.2020 (MONDAY)**

**COURT OF CHAIRPERSON**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 270 of 2020	Park Energy Pvt. Ltd. Vs. Syndicate Bank & Ors.	Puneet Singh Bindra	KV. Balakrishnan- R1

**10:30 AM**

**VIRTUAL MODE**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 689 of 2020	Naresh Kumar Sharma & Ors. Vs. Shekhar Resorts Ltd. & Anr.	Pranav Verma	Abhishek Garg, Abhishek Anand,
<b>3.</b>	Comp. App. (AT) (Ins) No. 701 of 2020	Ramesh Kymal Vs. Siemens Gamesa Renewable Power Ltd.	Jeevanandham Rajagopal	
<b>4.</b>	Comp. App. (AT) (Ins) No. 702 of 2020	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	
<b>5.</b>	Comp. App. (AT) (Ins) No. 703 of 2020	Vistra ITCL (India) Ltd & Ors. Vs. Dinkar Venkatasubramanian & Ors.	Anindita Roychowdhury	Misha
<b>6.</b>	Comp. App. (AT) (Ins) No. 712 of 2020	Ramesh Amarsinh Barad Vs. Raghuvir Buildcon Pvt. Ltd. & Anr.	Sameer Jain	Aastha Mehta
<b>7.</b>	Comp. App. (AT) (Ins) No.726 - 727 of 2020	Indian Agro Foods Ltd. Vs. Registrar & Anr.	Vinit Trehan	

**For Admission (After Notice)**

<b>8.</b>	Comp. App. (AT) (Ins) No. 584 of 2020	Andhra Pradesh State Financial Corporation VS. Kalptaru Steel Rolling Mills Ltd. & Anr.	Gautam Sinha	Anoop Prakash Awasthi-R1
<b>9.</b>	Comp. App. (AT) (Ins) No. 592 of 2020	Rajendra Bhai Panchal Vs. Jay Manak Steels Pvt. Ltd. & Anr.	Pallavi Pratap	
<b>10.</b>	Comp. App. (AT) (Ins) No. 596 of 2020	Ramjee Power Construction Ltd. Vs. Jharkhand Urja Sancharan Nigam Ltd.	Pandey Sangeet Rai	Akash Sharma
<b>11.</b>	Comp. App. (AT) (Ins) No. 625 of 2020	Pawan Kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Shubhankar Agarwala	Aman Varma Megha Tyagi-R1
<b>12.</b>	Comp. App. (AT) (Ins) No. 660 of 2020	Abhijit Guhathakurta, Monitoring Agency of the Corporate Debtor Vs. AGC Networks Ltd.	Aakarshan Sahay	

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>13.</b>	Comp. App. (AT) No. 77 of 2020 <b>Part Heard</b>	PEE AAR EXIM Pvt. Ltd. & Anr. Vs. Pankaj Rustagi & Anr.  <b>With</b>	Ajay Bhargava	Kanti Mohan Rustagi
<b>14.</b>	Contempt Case (AT) No. 14 of 2020 in Comp. App. (AT) No. 77 of 2020	Pankaj Rustagi & Anr. Vs. PEE AAR EXIM Pvt. Ltd. & Anr	Kanti Mohan Rustagi	Ajay Bhargava

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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By the order of Hon'ble Acting Chairperson**

-sd/-  
Registrar